

Central Administrative Tribunal

Principal Bench: New Delhi

OA 1113 of 1992

(8)

New Delhi this the 13th day of May 1997.

Hon'ble Mrs Lakshmi Swaminathan, Member (J)

Hon'ble Mr N. Sahu, Member (A)

Vikram Singh  
Junior Engineer  
S/o Late Sh. Visheswar Singh  
CPWD Office, BSF Campus  
V.P.O. Anup Garh  
Dist. Sriganga Nagar  
Rajasthan.

...Applicant.

(By advocate: None)

Versus

1. Secretary  
UPSC  
Dholpur House  
New Delhi.

2. Secretary  
Ministry of Urban Development  
New Delhi.

...Respondents.

(By advocate: None)

O R D E R (oral)

Hon'ble Mrs Lakshmi Swaminathan, Member (J)

None for the applicant even on the second call. None for the respondents either. We note that none had appeared on behalf of the applicant on the last date of hearing on 24.4.97 when it was noted that if either the applicant or his counsel fails to appear on the next date of hearing, it shall be presumed that the applicant is no longer interested in pursuing this case. In the circumstances, this case is dismissed for default and non-prosecution.

N. Sahu  
(N. Sahu)

Member (A)

aa.

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)

Member (J)